

ITEM NO.14

COURT NO.6

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT. PET.(C) Nos.453-454/2012 In C.A. Nos.2504-2505/2012

BAJRANG LAL SHARMA

Petitioner(s)

VERSUS

C.K. MATHEW & ORS.

Respondent(s)

(IA No.17130/2019 - FOR CLARIFICATION/DIRECTION; and, IA
No.4046/2018 - FOR CLARIFICATION/DIRECTION)

Date : 10-12-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MS. JUSTICE INDU MALHOTRA
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. M.L. Lahoty, Adv.
Mr. Himanshu Shekhar, Adv.
Mr. R. C. Kohli, AOR

For Respondent(s) Dr. Manish Singhvi, Sr. Adv.
Mr. Shailja Nanda Mishra, Adv.
Mr. Arpit Parkash, Adv.
Mr. D.K. Devesh, AOR
Mr. Milind Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 15.01.2020.

(MUKESH NASA)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER